

(क) क्या सरकार का श्रीरंगाबाद, भोपाल और खजुराही होकर बंबई से दिल्ली के लिए उड़ान प्रारम्भ करने का विचार है ;

(ख) यदि हां तो कब से ; और

(ग) यदि नहीं तो तत्संबंधी कारण क्या हैं ?

पर्यटन और नागर विमानन मंत्रालय के राज्य मंत्री : (श्री खुर्शीद आलम खान) : (क) जी, नहीं।

(ख) प्रश्न नहीं है।

(ग) बम्बई-खजुराही-बम्बई ; औरंगाबाद खजुराही-औरंगाबाद तथा दिल्ली-खजुराही-दिल्ली क्षेत्रों पर उपलब्ध यात्री भार से एक सेवा का औचित्य सिद्ध नहीं होता है।

Help to Cotton Textile Industry to Meet Its Requirements of Essential Raw Materials

4683. SHRI ARJUN SETHI : Will the Minister of COMMERCE be pleased to state ;

(a) whether Government have decided to help the cotton textile industry to meet its requirements of essential raw materials ;

(b) if so, the details regarding the policy of Government ; and

(c) the number of cotton bales likely to be imported ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR : (a) (b) (c) Government reviews the situation with regard to raw material availability to the cotton

textile industry from time to time and appropriate remedial measures are taken considering the prevalent circumstances. However, there is no proposal for import of cotton at present.

Breach of Law by Air India's inflight Magazine 'Namaskaar'

4684. SHRI SANAT KUMAR MANDAL : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether his attention has been drawn to the advertisement by the Bensen and Hedges International Mild Cigarette (Luxury Mild Brand) published at the last cover page of Air-India's inflights magazine 'Namaskaar' July-August 1984 issue where the usual statutory warning 'Cigarette Smoking is Injurious to Health' has not been printed ;

(b) whether a similar omission is also noticed in the advertisement for '555' State Express cigarette in the same journal ;

(c) if so, the reasons for this breach of law of the land ; and

(d) the action he proposes to take for printing these advertisement in the present form in Air-India's Journal ?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN) : (a) and (b) Yes, Sir.

(c) and (d) The matter is under examination.

Procedure for Taking Pension by Ex-Servicemen

4685. SHRI A.K. ROY : Will the MINISTER OF DEFENCE be pleased to state :